

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 19.03.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

Case No. (TP/CP/ CA(CAA)/ CP(CAA))	Purpose	Advocates / PCS's name for the Petitioner	Section	Name of the petitioner / company	Name of the respondents/ Company	Advocates / PCS's name for the Respondent
CP No.175/BB/2018	For compliance of office objection raised by registry	C S Sujata Sawkar PCS	252(3)	M/s Apnaloans Advisory Services Pvt Ltd	ROC	

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER REPRESENTATION TO WHOM SIGNATURE

SUJATA SAWKAR  
9448923653

APNALOANS  
ADVISORY SERVICES  
PVT LTD



**ORDER**

PCS for petitioner company is present. Registry called for some additional information to be filed by the petitioner company, PCS is directed to comply the same. Issue notice to ROC, Karnataka at Bangalore. Registry to prepare notice, PCS to collect the notice and serve it on ROC, Karnataka and file proof of service. List it on 10.04.2018.

  
MEMBER (T)

  
MEMBER (J)